

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.02.2020 (MONDAY)

### COURT - II

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

#### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt. Ltd. & Anr.	Nikhil Mathur	Vishal Ganda Anannya Ghosh- R2

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	Pankaj Jain-R1 Saksham Ahuja- R2

#### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 312 of 2020	Shri Sushil S/o Atmaram Jejani & Anr. Vs. J.M. Financial Asset Reconstruction Company	Adarsh Tripathi	
3.	Comp. App. (AT) (Ins) No. 315 of 2020	V.S. Suresh Vs. A.K.S Investment Managers Ltd. & Ors.	Goutham Shivshankar	Bhavesht Pandya
4.	Comp. App (AT) (Ins) No. 317 of 2020	Mahalaxmi Spinning & Weaving Mills & Pvt. Ltd. Vs. Maruti Cotex Ltd. & Ors.	Sumesh Dhawan	

5.	Comp. App (AT) (Ins) No. 318 of 2020	Reliance Infra Power Fund Vs. Raj Kumar Ralhan	Atul Sharma	
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**For Admission (After Notice)**

6.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
7.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	Arti Singh Anurag Ojha-R2 Gulshan K. Gupta- IRP
8.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	Ankur Mittal- R1 Abhishk Anand- R2
9.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
10.	Comp. App. (AT) (Ins) No. 23 of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs. Atlantic Spinning & Weaving Mills Ltd.	Nakul Mohta	

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**By Order**

**-sd/-  
Registrar**